



Government of Haryana/हारेयाणा सरकार
Directorate of Food, Civil Supplies and Consumer Affairs
खाद्य, नागरिक आपूर्ति एवं उपभोक्ता मामले विभाग।

To

All the District Food & Supplies Controllers
in the State.

Memo No.FG-2-2020/ 6268
Dated, Chandigarh, the 14.4.2020

Sub:- Issuance of "Distress Ration Token" to the needy and distressed people in the State during the lockdown of COVID-19 pandemic.

Reference on the subject cited above.

In this regard, it is to inform you that there are certain needy people in Haryana who are in distress during the lockdown of COVID-19 pandemic. These people neither have any ration card nor they fulfill the eligibility criteria for a ration card, e.g. length of residence in the State etc. Portability is also not functional due to closure of Biometric Aadhaar Authentication on Point of Sale (PoS) devices.

Keeping in view the above, the State Government has decided to provide "Distress Ration Token" to these people. In districts, such people have been identified and are being given relief by District Administration directly or through NGOs. Any person not covered in that interfare may also apply afresh for this.

These people may be asked to apply in the prescribed FORMAT. The verification of these economic statutory (to be counted as equivalent to OPH category) may be verified by the Deputy Commissioners through appropriate agencies. Application format is enclosed.

These people may be issued "Distress Ration Token" valid for the months of April, May and June, 2020 in the given format enclosed.

These tokens will not automatically entitle the holders to a regular ration card.

They may be provided ration at Fair Price shops for three months on the rates applicable for OPH category. The entitled quantity of PDS commodities for these people will be the same as in the case of Other Priority Household.

2nd Floor, 30 Bays Building, Sector:17-B, Chandigarh/दूसरी मंजिल, 30 बेज बिल्डिंग, सेक्टर-17-बी, चण्डीगढ़

Please visit us <http://haryanafood.nic.in>
E-mail/ई-मेल: foods@hry.nic.in



Government of Haryana/हारायाणा सरकार
Directorate of Food, Civil Supplies and Consumer Affairs
खाद्य, नागरिक आपूर्ति एवं उपभोक्ता मामले विभाग।


You are, directed to issue "Distress Ration Token" to these people after receipt of list from the respective Deputy Commissioners and maintain proper record regarding issuance of "Distress Ration Token" and distribution of essential commodities. The format of "Distress Ration Token" is attached.


Director
Food, Civil Supplies & Consumer Affairs Department,
Haryana, Chandigarh

Endst.No.FG-2-2020/6269

Dated, Chandigarh, the 14.4.2020

A copy of the above is forwarded to the Managing Director, CONFED, Panchkula for information and necessary action please.


Director
Food, Civil Supplies & Consumer Affairs Department,
Haryana, Chandigarh

Endst.No.FG-2-2020/6270

Dated, Chandigarh, the 14.4.2020

A copy of the above is forwarded to all the Deputy Commissioners in the State for information and necessary action please.


Director
Food, Civil Supplies & Consumer Affairs Department,
Haryana, Chandigarh

HARYANA GOVERNMENT
FOOD, CIVIL SUPPLIES & CONSUMER AFFAIRS DEPARTMENT

DISTRESS RATION TOKEN (COVID-19)

(Valid for the month of April, May & June, 2020)

No. _____ Date of Issue _____

NAME : _____

Father's Name : _____

Aadhaar No(s). : _____

Number of persons : _____
(with name)

Address : _____

Signature/
Thumb Impression
of the DRT Holder

(Signature)
Inspector, Food & Supplies
(with stamp)

सेवा में

उपायुक्त,

.....

विषय:- हरियाणा राज्य में COVID-19 महामारी के कारण लॉक-डाउन होने पर
"Distress Ration Token" जारी करने बारे आवेदन पत्र

यह कि मैं स्थाई निवासी हूँ। कोविड-19 महामारी के कारण हुये लॉकडाउन की वजह से मैं हरियाणा राज्य के जिला मेंपते पर रह रहा हूँ। मेरा हरियाणा राज्य में कहीं पर राशन कार्ड नहीं बना हुआ है और न ही मैं राशन कार्ड बनवाने के residency मापदण्ड पूर्ण करता हूँ। इस सम्बन्ध मैं निम्न जानकारी प्रस्तुत करता हूँ:-

1. यह कि मेरे परिवार की सभी स्रोतों से वार्षिक आय 1 लाख रुपये से उपर नहीं है।
2. यह कि मैं पिछले महीने से जिला..... में लेबर का कार्य कर रहा हूँ।
3. यह कि मेरे पास आय का अन्य कोई साधन नहीं है।
4. यह कि हरियाणा राज्य में मेरा अपना कोई मकान नहीं है।
5. यह कि मेरे पास कोई चौपहिया वाहन नहीं है।

अतः आपसे अनुरोध है कि सरकार द्वारा चलाई जा रही स्कीम के तहत मुझे

"Distress Ration Token" जारी करने का कष्ट करें ताकि मैं राशन प्राप्त कर सकूँ।

मेरे परिवार के सदस्यों का विवरण निम्न प्रकार से है:-

क्रम संख्या	नाम	आयु	आधार नम्बर

दिनांक :

आवेदक के हस्ताक्षर
पूर्ण पते सहित


OFFICE OF THE DISTRICT MAGISTRATE, REWARI

Endst. : 31839 /COVID-19

Dated : 15-04-2020

A Copy is forwarded to the following for information and necessary action, please:

1. Incident Commander In-Charge of Sub Division, Rewari/Kosli/Bawal.
2. Duty Magistrate-cum- Incident Commander (Through Concerned SHOs.).
3. District Food & Supplies Controller, Rewari
4. ADIO, NIC, Rewari.
5. Stenographer to D.M., Rewari.
6. Steno to CTM, Rewari.


15/04/2020

Sanjeev Kumar, H.C.S
City Magistrate,
for District Magistrate,
Rewari.